NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.82/(MAH)/2010 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE PARTIES: Ms. Geetaben Patel

V/s.

M/s. Kalpita Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

J. AJAY KUMAR Practioning

Company Searching

For Politioner

Regio Sign Advocates

Smith January

Miles.

ORDER T.C.P. No. 82/397-398/CLB/MB/MAH/2010

- 1. The Learned Counsel of both the sides are present.
- Considering the paucity of time matter is adjourned.
- To be listed for Final hearing on 23.06.2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 21.04.2017